

PROFORMA- I

STATEMENT SHOWING EXPENDITURE FROM 01.04.2020 TO 31.03.2021 AND SURRENDER OF SAVINGS

(To be furnished on 31.03.2021)

Name of Court:

Head of Account: 2014-00

(Separate sheets to be used for Minor Heads 2014-00-800-89, 2014-00-800-88, 2014-00-800-86, 2014-00-112-99 & 2014-00-103-96-01)

Head of Account	Allotment Received during the year 2020-2021 (+)	Expenditure from 01/04/2020 - 31/12/2020 (9 months) (Reconciled) (+)	Expenditure from 01/01/2021 - 31/03/2021 (3 months) (+)	Total Expenditure 01/04/2020 - 31/03/2021 (+) (3 +4)	Amount Surrendered (-) (2-5)	Reasons / Remarks
1	2	3	4	5	6	7
01-Salaries						
01-1- Pay						
01-2-DA						
01-3-HRA						
01-4-Medical Reimbursement						
01-5-Other Allowances						
02-Wages						
01-Pay						
02-DA						
03- Other allowance						
04- Consolidated pay						
05-Daily wages						
04-Travel Expenses						
01- Tour TA						
02- Transfer TA						
04-LTC						
05- Office Expenses						
05-1-Water Charges						
05-2-Electricity Charges						
05-3-Telephone Charges						
05-4-Other Items						
06-Rent, Rates and Taxes						
18- Maintenance						
21-Motor Vehicles -1- Purchase of vehicles						
21-Motor Vehicles-2- Repair and Maintenance						
34- Other Charges						
45- Petrol, Oil, Lubricants						
67-Basic Amenities to Public						
97-Hire Charges of Motor Vehicles						
99-Information Technology						

Place:

Date:

Signature:

Name & Designation

PROFORMA- II

STATEMENT SHOWING EXPENDITURE FROM 01.04.2020 TO 31.03.2021 AND SURRENDER OF SAVINGS

(To be furnished on 31.03.2021)

Name of Court:

Head of Account: 2014-00-800-93

Head of Account	Allotment Received during the year 2020-2021 (r)	Expenditure from 01/04/2020 - 31/12/2020 (9 months) (Reconciled) (r)	Expenditure from 01/01/2021 - 31/03/2021 (3 months) (r)	Total Expenditure 01/04/2020 - 31/03/2021 (r) (3 + 4)	Amount Surrendered (r) (2-5)	Reasons / Remarks
1	2	3	4	5	6	7
2014-00-800-93-Provision for Satisfying the Supreme Court Directions to Provide Better Service Conditions to Judicial Officers						
2014-00-800-93-02-05-Wages						
2014-00-800-93-06-Rent, Rates and Taxes (Residential rent of Judicial Officers)						
2014-00-800-93-21-Motor Vehicles-1-Purchase of Vehicles						
2014-00-800-93-21-Motor Vehicles-2-Repairs and Maintenance						
2014-00-800-93-34-03-Other Items						
2014-00-800-93-45-P.O.L.						

Place:

Date:

Signature:

Name & Designation

PROFORMA- III

STATEMENT SHOWING EXPENDITURE FROM 01.04.2020 TO 31.03.2021 AND SURRENDER OF SAVINGS

(To be furnished on 31.03.2021)

Name of Court:

Head of Account	Allotment Received during the year 2020-2021 (*)	Expenditure from 01/04/2020 - 31/12/2020 (9 months) (Reconciled) (*)	Expenditure from 01/01/2021 - 31/03/2021 (3 months) (*)	Total Expenditure 01/04/2020 - 31/03/2021 (*) (3+4)	Amount Surrendered (*) (2-5)	Reasons / Remarks
1	2	3	4	5	6	7
2014-00-800-87 - Purchase and Installation of Computers in Subordinate Courts.						
2014-00-800-85 - Implementation of E- Court						
2014-00-800-81 - Technical Modernisation of Judicial System						
2014-00-800-79-Modernisation of Subordinate Courts						

Place:

Date:

Signature:

Name & Designation